

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

Committee on Private Members Bills and Resolutions

EIGHTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eighth Report.

2. The Committee met on the 11th July, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 14th July, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 14th July, 1967 had been invited to present their views on the Resolutions before the Committee. None of the Members concerned attended the sitting.

4. The Committee recommend the allocation of time as follows:-

(1) Resolution regarding Appointment of Lokpal and Lokayukta.	2 hours
(2) Resolution regarding Arab-Israel conflict.	2 hours

New Delhi:

July 11, 1967.

Asadha 20, 1889 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills and Resolutions

IPND-1356 (D) L.S.-JC 9873-L/20 NS-13-7-67-570